

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS

Respondent(s)

Date : 13-07-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Ms. Diksha Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Ms. Devjani Deka Bharali, Adv.
Ms. Meena Hasan, Adv.Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.UPON hearing the counsel the Court made the following
O R D E R

List on 26.07.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(PREETHI T.C.)
COURT MASTER (NSH)